

आयकर अपीलीय अधिकरण, कटक न्यायापीठ, कटक

IN THE INCOME TAX APPELLATE TRIBUNAL CUTTACK BENCH CUTTACK

श्री जार्ज माथन, न्यायिक सदस्य एवं श्री रमित कोचर लेखा सदस्य के समक्ष ।

BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER

AND

SHRI RAMIT KOCHAR, ACCOUNTANT MEMBER

आयकर अपील सं/ITA No.66/CTK/2022

(निर्धारण वर्ष / Assessment Year :2017-2018)

The Dhamra Port Company Ltd. HIG-20, BDA Colony, Jaydev Vihar, Bhubaneswar	Vs	PCIT, Bhubaneswar-1
PAN No. :AABCD 0602 P		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
निर्धारिती की ओर से /Assessee by	:	None
राजस्व की ओर से /Revenue by	:	Dr. Abani Kanta Nayak, CIT-DR
सुनवाई की तारीख / Date of Hearing	:	23/05/2023
घोषणा की तारीख/Date of Pronouncement	:	23/05/2023

आदेश / O R D E R

Per Bench :

This is an appeal filed by the assessee against the order of the Id. Pr.CIT, Bhubaneswar-1, passed in ITBA/REV/F/REV5/2021-22/1040566839(1), dated 10.03.2022 for the assessment year 2017-2018.

2. Though none appeared on behalf of the assessee today, however, a letter dated 14.04.2023 filed by the Id. AR of the assessee is placed on record enclosing a copy of the consequential assessment order passed u/s.143(3) r.w.s.263 r.w.s144B of the Act, dated 21.03.2023. In the said letter, the Id.AR has requested for withdrawal of the appeal. Accordingly, the request of the Id. AR is accepted and the appeal of the assessee is dismissed as withdrawn.

3. In the result, appeal of the assessee is dismissed.

Order dictated and pronounced in the open court on 23/05/2023.

Sd/-

(रमित कोचर)

(RAMIT KOCHAR)

लेखा सदस्य/ **ACCOUNTANT MEMBER**

Sd/-

(जार्ज माथन)

(GEORGE MATHAN)

न्यायिक सदस्य / **JUDICIAL MEMBER**

कटक Cuttack; दिनांक Dated 23/05/2023

Prakash Kumar Mishra, Sr.P.S.

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant-
The Dhamra Port Company Ltd.
HIG-20, BDA Colony,
Jaydev Vihar, Bhubaneswar
2. प्रत्यर्थी / The Respondent-
PCIT, Bhubaneswar
3. आयकर आयुक्त(अपील) / The CIT(A),
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, **कटक** / DR,
ITAT, Cuttack
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

(Assistant Registrar)

आयकर अपीलीय अधिकरण, कटक/ITAT, Cuttack